

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1231
ANSWERED ON:31.07.2000
ADDITIONAL LAND UNDER MEDICINAL PLANTS
SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have a proposal to bring additional hectares of land under medicinal plants;
- (b) if so, the States where the growth of medicinal plants is proposed to be increased;
- (c) the assistance proposed to be extended by the Union Government for the said purpose during the Ninth Plan; and
- (d) the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI BABU LAL MARANDI)

- (a) Yes, Sir. Plantation of Medicinal Plants has been identified as one of the Thrust Areas by the Ministry of Environment & Forests in 2000-01. For the Ninth Five Year Plan duration, projects are being sanctioned on a pilot basis under the existing scheme of Conservation and Development of Non-Timber Forest Produce including Medicinal Plants (NTFP).
- (b) The scheme is for implementation in all States of the country.
- (c) & (d) Ten crore rupees have been tentatively earmarked for the remaining two years of the 9th Plan within the existing NTFP scheme. State-wise allocations have not been made for the purpose. Till date projects of seven States, viz; Andhra Pradesh, Gujarat, Himachal Pradesh, Madhya Pradesh, Maharashtra, Rajasthan and Sikkim have been sanctioned with an outlay of Rs. 419.16 lakhs for treating an area of 2525 hectares. An amount of Rs.140.14 lakhs has also been released so far.